

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1352
ANSWERED ON 11/02/2025**

ROADS UNDER PMGSY

1352. MRS RUCHI VIRI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of roads targeted to be constructed and completed by the Government in Moradabad and Bijnor of Uttar Pradesh from the year 2019 to 2024 under the Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) the details and number of proposal received from the people's representatives and approved in the year 2024-25 in the said parliamentary constituencies Moradabad and Bijnor, Uttar Pradesh under PMGSY;**
- (c) the details of the steps taken to maintain the quality of roads constructed under the said scheme; and**
- (d) whether the Government has achieved the target set from 2019 to 2024 and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

- (a) The details of road works sanctioned and completed in Moradabad and Bijnor District of Uttar Pradesh, from the year 2019 to 2024, under the Pradhan Mantri Gram Sadak Yojana (PMGSY)-III, are as under:-**

District	Sanctioned		Completed		Balance*	
	No. of Road works	Road Length (in Km)	No. of Road works	Road Length (in Km)	No. of Road works	Road Length (in Km)
Moradabad	24	147.81	24	143.84	0	0
Bijnor	19	135.04	19	135.04	0	0

*** Note: The balance length will not be equal to sanctioned length minus the completed length because some roads get completed at shorter distance than sanctioned distance due to change in alignment and other issues.**

(b) The details regarding proposals received from people's representatives for construction of PMGSY roads are not centrally maintained.

(c) Under PMGSY, a three-tiered Quality Control mechanism is in place for ensuring construction of quality road works and durability of road assets under PMGSY including the works undertaken by sub-contractors. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier comprises independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at the initial stage, intermediate stage, and final stage of the construction. Under the third tier, which is at the national level, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of the quality of roads under the three-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

States have also been apprised to make provision for additional inspections by State Quality Monitors on the PMGSY works where abnormally low bidding is observed. NQM inspections are also being conducted on such works by National Rural Infrastructure Development Agency (NRIDA), a technical arm of the Ministry, on a random basis.

(d) Under PMGSY-III, the State of Uttar Pradesh has been allocated a target of 18,937.50 Km which has been fully sanctioned. Out of this, the State has completed 17,472 km of road length as on 7.2.25. The timeline for completion of PMGSY-III is March 2025.
